

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.23
C.P. (IB) No.111/BB/2024

IN THE MATTER OF:

Indian Bank	...	Petitioner
Vs		
Mr. R Sudarshan	...	Respondent

Order under Section 95 (1) of I & B Code, 2016

Order delivered on 02.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Financial Creditor	:	Ms. Sowmya Joshi
For RP	:	Shri Ravishankar Devarakonda

ORDER

1. Heard the Ld. Counsel for the Financial Creditor and RP.
2. The RP stated that the report has been filed and the same is under office objections. Therefore, he is directed to get in touch with the registry, comply with the office objections and get it listed on the next date of hearing.
3. List the case on **23.07.2024**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)